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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ _____ /A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The District & Sessions Judge,
Karimganj

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. JKD/2021/5031 dated 06.12.2021

Madam,

With reference to the above, I am directed to inform you that Smti Arpita Kar, Secretary, District Legal Services Authority, Karimganj has been allowed to avail LTC for the block period of 2018-2021 **(by way of carry forward)** to visit Goa via Kolkata, w.e.f. 11.04.2022 to 22.04.2022 (tentatively), along with her spouse and son, by the shortest possible route, as per existing Rules.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 7072 - 7075 /A, dated- 22/12/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Arpita Kar, Secretary, District Legal Services Authority, Karimganj for information with reference to her letter dated 01.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

Self

REGISTRAR (VIGILANCE)